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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:		
PETITION NUMBER	:	TCP/54/2016	
NAME OF THE PETITIONER(S)	:	M. Othiswami & Another	
NAME OF THE RESPONDENT(S)	:	Vijaya Raja Agro Hi-Tech Private Limited & 4 Others	
UNDER SECTION	:	397/398	

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Gowri. V
for R. VIDHYASANKAR

PETITIONERS

Gowri

2. Desikan. B.
for A.K. Mylsamy
Associate

R₁, R₂, R₃

ORDER

Ms V Gowri, counsel for petitioners present. Shri B Desikan, counsel for R1 to R3 present. Counsel for petitioner prayed time to serve private notice on R4. Time extended with direction to serve notice on R4 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing and further to file rejoinder without fail. Put up on **28.11.2016 at 10.30 A.M.**

Ch. Md. Sharief Tariq

(Ch. Md. Sharief Tariq)
Member (Judicial)

K. Anantha Padmanabha Swamy

(K. Anantha Padmanabha Swamy)
Member (Judicial)